

Bajaj Capital Ltd Vs ACIT

Court: Income Tax Appellate Tribunal (Delhi A Bench)

Date of Decision: May 31, 2024

Acts Referred: Income Tax Act, 1961 " Section 30, 36, 37, 37(1), 40(C), 40A(5), 142(1), 143(3)

Hon'ble Judges: Kul Bharat, J; Dr. B. R. R. Kumar, (AM)

Bench: Division Bench

Advocate: R.K.Sharma, Kanv Bali

Final Decision: Allowed

Judgement